

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :03.10.2016

Court No. : 3

Item No. : 2

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NOS. 15288 OF 2014 , 3174 AND
3177 OF 2015

WITH PRAYER FOR INTERIM RELIEF
AND

INTERLOCUTORY APPLICATION NO.1

(Application for Permission to file additional documents)

SBI LIFE INSURANCE CO. LTD.

...PETITIONER(S)

VERSUS

VIRENDRA PAL KAPOOR AND ORS.

...RESPONDENT(S)

COMMON OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 29.07.2016, with an office report dated 27.07.2016 when the Court was pleased to pass the following order:

“Learned counsel for respondent no.1 has circulated a letter seeking an adjournment, so as to enable him to file counter affidavit.

Prayer is allowed.

Counter affidavit be filed within four weeks from today.

Post for hearing thereafter.”

It is submitted that Mr. A.K. Prasad, Advocate has on 01.08.2016 filed Counter Affidavit on behalf of Respondent No. 1 in SLP(C) No. 15288 of 2014 only and the same has been included in the paper books. No Counter Affidavit on behalf of Respondent No. 1 has been filed in other matters.

Service of Show Cause Notice is complete in all the matters.

The matters above mentioned are listed before the Hon'ble Court with this report.

Dated this the 30th day of September, 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Vijay Laxmi Memon, Advocate

Mr. A.K. Prasad, Advocate

Mr. Parmanand Gaur, Advocate.

Mr. Sanjay Kapur, Advocate.

Mr. B.K. Prasad, Advocate.

ASSISTANT REGISTRAR